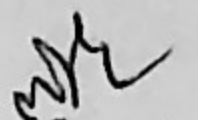
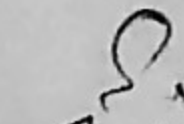


0A464/94

21.2.2000 Hon. Mr. S.K.I. Nagvi, J.M.
Hon. Mr. M.P. Singh, A.M.

Sri A.K. Sinha Counsel for the
appellant. Km. Renu Singh foray for
Counsel for the respondents. MA 4757/99
by the respondents to dismiss the petition
as the same has become infructuous.
The Counsel for the appellant has no
objection in view of fact that the relief
sought for has already been granted
to the appellant. Dismissed accordingly
being infructuous. No order as to costs.


A.M.


J.M.

lu/

Sri A.K. Sinha
(Adv.)

Diary NO 1026/94

Central Administrative Tribunal

Bench At Allahabad

Filing 12.03.94

OR

Receipt

for

18/3/94

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BENCH AT ALLAHABAD

O.A. No. 464 of 1994

Jai Singh Yadav, a/a 36 years s/o Sri Ram Sewak,
R/O 4-TC-I IRMTC Colony, Subedarganj, P.O. Pipalgaon,
Allahabad.

--- Applicant

Versus

1. Union of India through the General Manager,
Northern Railway, Baroda House, New Delhi.
2. Sr. Civil Engineer/TT/L, Northern Railway,
Shivaji Bridge, New Delhi.
3. Dinesh Kumar s/o Sri Narendra Kumar, Asstt. Foreman
Flash Butt Welding Plant, N. Railway, Meerut.
4. M.M. Mukherji s/o Sri R.R. Mukherji, R/O 3 TC-II
IRMTC Colony, Subedarganj, P.O. Pipalgaon,
Allahabad.

--- Respondents.

1. Particulars of the order against which the
application is made:
 1. Notice No. 754-E/200/ELIB dated 7.10.1993 issued
by the office of the respondent no. 1 promoting
persons in grade Rs.2000-3200/- w.e.f. 1.3.1993
under cadre restructuring ignoring the rightful
claim of promotion of the applicant (ANNEXURE A-7)
 2. Notice No. 754-E/200/ELIB dt: 12.1.94 adding
four more persons to the above noted promotions
in which two juniors to the applicant have
been promoted leaving behind the applicant.
(ANNEXURE A-8) and

Filed today
On 18.3.94

jsm